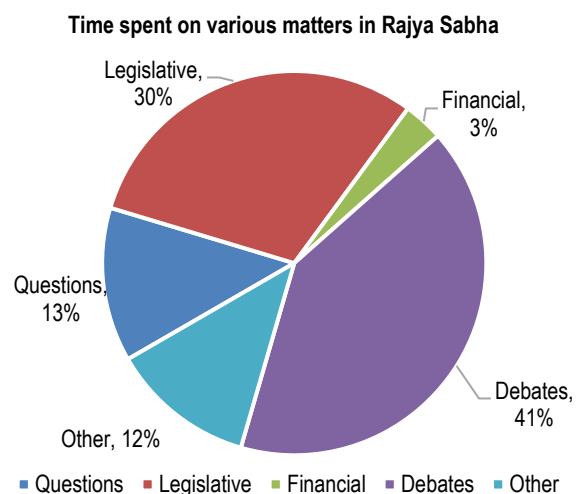
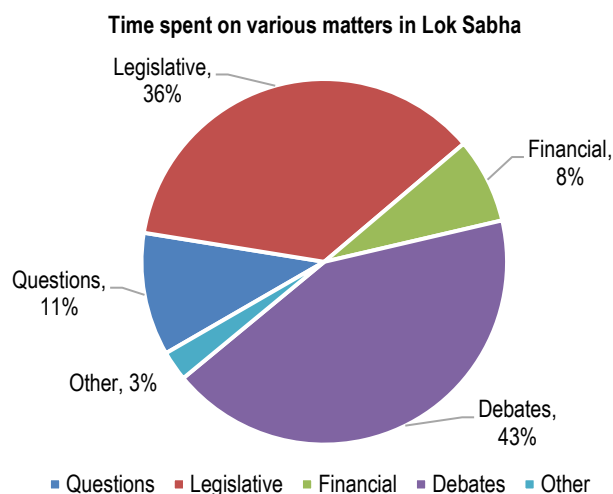


Plan vs. Performance

Winter Session: December 1 to December 19, 2025

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session 2025.

	Plan	Actual
No. of Sitzings (Lok Sabha)	15	15
No. of Sitzings (Rajya Sabha)	15	15
No. of Bills for passing		
- Finance and Appropriation Bills	0	1
- Other Bills	12	7
No. of Bills for introduction		
- Finance and Appropriation Bills	0	1
- Other Bills	10	9
No. of Bills for withdrawal	0	0



The Winter Session of Parliament was held from December 1, 2025 to December 19, 2025. During this period, Lok Sabha worked for 103% of its scheduled time and Rajya Sabha for 104%. Nine Bills were introduced and seven Bills were passed (other than one Appropriation Bill).

Bills listed for introduction, consideration, and passing

Short Title	Lok Sabha	Rajya Sabha
Finance / Commerce		
The Manipur Goods and Services Tax (Amendment) Bill, 2025	Introduced on 1 Dec 2025 Passed on 1 Dec 2025	Passed on 2 Dec 2025
The Sabka Bima Sabki Raksha (Amendment of Insurance Laws) Bill, 2025	Introduced on 16 Dec 2025 Passed on 16 Dec 2025	Passed on 17 Dec 2025
The Securities Market Code Bill, 2025	Introduced on 18 Dec 2025 Referred to Standing Committee on Finance	
The Corporate Laws (Amendment) Bill, 2025		

Short Title	Lok Sabha	Rajya Sabha
Education		
The Viksit Bharat Shiksha Adhishthan Bill, 2025	Introduced on 15 Dec 2025 Referred to Joint Committee	
Transport		
The National Highways (Amendment) Bill, 2025		
Atomic Energy		
The Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India Bill, 2025	Introduced on 15 Dec 2025 Passed on 17 Dec 2025	Passed on 18 Dec 2025
Law and Justice		
The Repealing and Amending Bill, 2025	Introduced on 15 Dec 2025 Passed on 16 Dec 2025	Passed on 17 Dec 2025
The Arbitration and Conciliation (Amendment) Bill, 2025		
Home Affairs		
The Constitution (131 st Amendment) Bill, 2025		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Finance/ Commerce		
The Jan Vishwas (Amendment of Provisions) Bill, 2025	Introduced on 18 Aug 2025	
The Insolvency and Bankruptcy Code (Amendment), 2025	Introduced on 12 Aug 2025 Select Committee report on 17 Dec 2025	

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance / Commerce		
The Central Excise (Amendment) Bill, 2025	Introduced on 1 Dec 2025 Passed on 3 Dec 2025	Passed on 4 Dec 2025
The Health Security se National Security Cess Bill, 2025	Introduced on 1 Dec 2025 Passed on 5 Dec 2025	Passed on 8 Dec 2025
The Viksit Bharat – Guarantee for Rozgar and Ajeevika Mission (Gramin) VB – G RAM G Bill, 2025	Introduced on 16 Dec 2025 Passed on 18 Dec 2025	Passed on 18 Dec 2025

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS

Appropriation Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No.4) Bill, 2025	Introduced on 15 Dec 2025 Passed on 15 Dec 2025	Passed on 16 Dec 2025

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS

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